

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2283
ANSWERED ON:08.08.2005
ESTABLISHMENT OF AEZ FOR KARNATAKA
Virupakshappa Shri K.

Will the Minister of AGRICULTURE be pleased to state:

referring to the reply given to Unstarred Question No.5595 dated May 2, 2005 and state:

(a) whether the Government has taken a final decision on the proposal sent by the Government of Karnataka for establishment of Agri Export Zone (AEZ) for Aromatic, Medicinal, Dye Plants, Grapes, Mango, Lime, Pomegranate and Potato;

(b) if so, the details thereof;

(c) if not, the reasons therefore;

(d) whether steering committee has given approval for sanction of funds for the purpose; and

(e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a): No, Sir.

(b): Does not arise.

(c) An evaluation of the existing Agri-Export Zones (AEZs) is being undertaken by the Government. The proposal will not be considered by the Steering Committee till the evaluation is complete.

(d) & (e): Do not arise.